

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**  
**CAUSE LIST (SUPPLEMENTARY)**

Date: 22<sup>nd</sup> September, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR COMPLIANCE</b>				
4.	<b>(M.A.No.438/17)</b> in Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sandeep Singh, Adv. Mr.OmShankarShrivastava,Adv. v.	

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